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Title: Statement regarding status of implementation of recommendations contained in 32nd to 34th Reports of Standing Committee on Railways pertaining to the Ministry of Railways, pertaining to the Ministry of Railways.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I beg to lay the Statement on the status of implementation of the recommendations contained in the 32nd, 33rd and 34th Reports of the Parliamentary Standing Committee on Railways in pursuance of the Directive 73 A of the hon. Speaker, Lok Sabha issued vide Bulletin Part II, dated 1st September, 2004.

The 32nd Report of the Committee on 'Performance of New Railway Zones' presented to the Lok Sabha on 14.9.2007 contained 15 recommendations and Action Taken Notes thereon were furnished to the Committee on 9.4.2008 in English version and on 16.4.2008 in Hindi version.

The 33rd Report of the Committee on 'Industrial Relations and Staff Welfare in Railways' presented to the Lok Sabha on 14.9.2007 contained 17 recommendations and Action Taken Notes thereon were furnished to the Committee on 31.12.2007 in English version and on 3.1.2008 in Hindi version.

The 34th Report of the Committee on 'Suburban and Metro Railways' presented to the Lok Sabha on 19.11.2007 contained 10 recommendations and Action Taken Notes thereon were submitted to the Committee on 10.3.2008 in English version and on 17.3.2008 in Hindi version.

The statements showing details of all the recommendations contained in the above three Reports and implementation status thereof are laid on the Table of the House. Since the statements are voluminous, I request that the same may be taken as read.

* Laid on the Table and also Placed in Library, See No. LT-8705/08.

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